GOVERNMENT OF INDIA MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA UNSTARRED QUESTION NO. 2527 TO BE ANSWERED ON 3RD DECEMBER, 2019

UN'S SUSTAINABLE DEVELOPMENT GOALS

2527. SHRI SAPTAGIRI SANKAR ULAKA:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खादय और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) whether it is a fact that the country has performed poorly in its efforts to eliminate hunger, with most States especially Odisha not on track to meet the UN's Sustainable Development Goals, which has set 2030 as the deadline to end global hunger;
- (b) if so, the details of the performance of different States in the fight against hunger and the steps that are proposed to be taken to meet the target by the year 2030, if so, the details thereof;
- (c) if not, the detailed reasons therefor, State-wise;
- (d) whether it is a fact that by 2030, the country will be able to end hunger and ensure access by all people, in particular, the poor and people in vulnerable situations including infants, to safe, nutritious and sufficient food all year round; and
- (e) if so, the details thereof?

ANSWER

MINISTER OF STATE FOR MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (SHRI DANVE RAOSAHEB DADARAO)

(a) to (e): To provide for food and nutritional security in human life cycle approach by ensuring access to adequate quantity of quality food on affordable prices, the National Food Security Act, 2013 was enacted which came into force with effect from 5.7.2013. The Act provide for coverage of upto 75% of rural and 50% of the urban population for receiving subsidized foodgrains under Targeted Public Distribution System (TPDS), thus covering about two-thirds of the entire population of the country. The State-wise details indicating the number of persons/families covered under the Food Security Act, 2013 is enclosed at Annexure A.

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The Act also has a special focus on the nutritional support to women and children. Besides nutritious meal to pregnant women and lactating mothers during pregnancy and six months after the child birth, such women are also entitled to receive maternity benefit of not less than Rs. 6000. Children upto 14 years of age are entitled to nutritious meals as per the prescribed nutritional standards.

In order to address the issue of micronutrient malnutrition in the country, gap in Recommended Dietary Allowance and to explore the possibility and feasibility to support the ongoing efforts by different Ministries in promoting nutrition security in the country, Department of Food and Public Distribution has approved the "Centrally Sponsored Pilot Scheme on Fortification of Rice" and its Distribution through Public Distribution System.

ANNEXURE-A

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) TO (e) OF THE UNSTARRED QUESTION NO. 2527 DUE FOR ANSWER ON 03-12-2019 IN THE LOK SABHA.

Statement indicating State-Wise number of Persons/families Covered under National Food Security
Act, 2013

As on 25.11.2019

SI. No.	States/ UTs	Impl. Mont h	Populat ion (Censu s 2011)	Percentage Coverage			ed No. of r NFSA (ir		No. of families/persons identified under NFSA (in lakh)				
				Rural	Urban	Rural	Urban	Total	AAY		Priority		
									No. of famil ies	No. of person	No. of persons	Total perso ns	% of accepte d persons
1	Andhra Pradesh	Dec- 15	493.77	60.96	41.14	200.2	68.03	268.23	9.09	23.52	244.71	268.23	100.00%
2	Arunachal Pradesh	Apr-16	13.83	66.31	51.55	7.09	1.62	8.71	0.37	1.47	6.74	8.21	94.27%
3	Assam	Dec- 15	311.69	84.17	60.35	225.41	26.49	251.90	7.03	29.69	221.94	251.63	99.89%
4	Bihar	Mar- 14	1038.05	85.12	74.53	783.74	87.42	871.16	25.01	116.55	740.57	857.12	98.39%
5	Chattisgarh	Jan-14	255.4	84.25	59.98	165.16	35.61	200.77	7.19	20.42	180.35	200.77	100.00%
6	Delhi	Oct-13	167.53	37.69	43.59	1.58	71.2	72.78	0.76	2.90	69.83	72.73	99.94%
7	Goa	Dec- 15	14.58	42.24	33.02	2.33	2.99	5.32	0.13	0.50	4.82	5.32	100.00%
8	Gujarat	Apr-16	603.84	74.64	48.25	258.78	124.06	382.84	8.12	42.77	339.77	382.54	99.92%
9	Haryana	Sep-13	253.53	54.61	41.05	90.28	36.21	126.49	2.68	11.35	115.14	126.49	100.00%
10	Himachal Pradesh	Oct-13	68.57	56.23	30.99	34.68	2.14	36.82	1.82	7.67	20.98	28.64	77.80%
11	J & K/Ladakh	Feb-16	125.49	63.55	47.1	58.05	16.08	74.13	2.36	11.04	63.09	74.13	100.00%
12	Jharkhand	Oct-15	329.66	86.48	60.20	216.52	47.73	264.25	9.17	37.98	225.72	263.70	99.79%
13	Karnataka	Jan-14	611.31	76.04	49.36	285.55	116.38	401.93	10.97	43.91	358.02	401.93	100.00%
14	Kerala	Nov- 16	333.88	52.63	39.5	91.87	62.93	154.8	5.96	25.59	129.21	154.80	100.00%
15	Madhya Pradesh	Mar- 14	725.98	80.1	62.61	420.83	125.59	546.42	13.98	50.20	496.22	546.42	100.00%
16	Maharashtra	Feb-14	1123.73	76.32	45.34	469.72	230.45	700.17	25.05	108.01	592.16	700.17	100.00%
17	Manipur	Apr-16	27.22	88.56	85.75	17.91	7.15	25.06	0.64	2.01	22.31	24.31	97.03%
18	Meghalaya	Feb-16	29.64	77.79	50.87	18.43	3.03	21.46	0.70	2.91	18.54	21.46	99.98%
19	Mizoram	Mar- 16	10.91	81.88	48.6	4.33	2.73	7.06	0.26	0.82	5.86	6.68	94.65%
20	Nagaland	Jul-16	19.81	79.83	61.98	11.23	3.56	14.79	0.48	2.11	11.94	14.05	94.98%
21	Odisha	Nov- 15	419.47	82.17	55.77	287.19	39.02	326.21	12.40	41.78	281.82	323.60	99.20%
22	Punjab	Dec- 13	277.04	54.79	44.83	94.88	46.57	141.45	1.79	7.71	133.74	141.45	100.00%
23	Rajasthan	Oct-13	686.21	69.09	53	356.09	90.53	446.62	9.32	37.00	409.62	446.62	100.00%
24	Sikkim	Jan-16	6.08	75.74	40.36	3.45	0.61	4.06	0.17	0.55	3.24	3.79	93.30%

	Total	12101.96	75.00	50.00	6249.33	1885.61	8134.94	238.34	909.97	7056.06	7966.03	97.92%	
36	Puduchery	Sep- 15	12.44	59.68	46.94	2.35	3.99	6.34	0.26	0.83	5.32	6.15	97.01%
35	Chandigarh	Feb- 14	10.55	38.54	47.26	0.11	4.85	4.96	0.00	0.01	2.79	2.79	56.34%
34	Lakshadweep	Aug- 15	0.64	35.30	33.56	0.05	0.17	0.22	0.01	0.04	0.18	0.22	100.00 %
33	Dadra & Nagar Haveli	Mar- 16	3.43	84.19	51.54	1.54	0.82	2.36	0.04	0.23	1.92	2.15	91.10%
32	Daman & Diu	Nov- 15	2.43	26.66	56.47	0.16	1.03	1.19	0.01	0.04	0.72	0.76	64.21%
31	A&N	Mar- 16	3.8	29.94	1.7	0.61	0.02	0.63	0.04	0.14	0.46	0.61	96.61%
30	West Bengal	Jun- 15	913.48	74.47	47.55	463.31	138.53	601.84	15.86	51.82	550.02	601.84	100.00 %
29	Uttarakhand	Oct- 15	101.17	65.26	52.05	45.85	16.09	61.94	1.84	7.92	54.04	61.96	100.03 %
28	Uttar Pradesh	Jan- 16	1995.81	79.56	64.43	1234.09	286.52	1520.61	40.94	126.96	1264.02	1390.98	91.47%
27	Tripura	Sep- 15	36.71	74.75	49.54	20.26	4.76	25.02	1.10	4.98	19.85	24.83	99.23%
26	Telangana	Oct- 15	352.89	60.96	41.14	143.08	48.62	191.70	5.67	15.29	176.33	191.62	99.96%
25	Tamil Nadu	Nov- 16	721.39	62.55	37.79	232.62	132.08	364.7	17.17	73.27	284.07	357.34	97.98%
